

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

**ORDER**

**No. 289 of 2021/Psy**

**Dated 01.05.2021**

Consequent upon the promotions of Head Assistants to the posts of Section Officers, Senior Assistants to the posts of Head Assistants and Junior Assistants to the posts of Senior Assistants vide High Court Order No. 281/2021/RG/Psy dated 29.04.2021 and upon the promotion of Process Servers to the posts of Junior Assistants vide High Court Order No. 251 of 2021/Psy dated 23.04.2021 in Subordinate Courts of the UTs of the J&K and Ladakh, the following transfers and postings of Section Officers, Head Assistants, Senior Assistant and Junior Assistants in Subordinate Judiciary in the Kashmir Division and UT of Ladakh, are hereby made, in the interest of administration:

**Section Officers**

1. S. Deedar Singh, Head Assistant/Nazir, Munsiff/JMIC, Tral upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the office of One Man Forest Authority, J&K against the available vacancy.
2. Sh. Mehraj-ud-din Sheikh, Head Assistant/Nazir, Munsiff/JMIC, Magam upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Addl. District & Sessions Judge (Fast Track) Budgam against newly upgraded post.
3. Sh. Mehraj-ud-din Bhat, Head Assistant/Nazir, in the Court of CJM, Srinagar upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Addl. District & Sessions Judge (Fast Track) Kupwara against newly upgraded post.
4. Sh. Abdul Rashid Bhat-II, Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Srinagar upon his promotion as Section Officer is transferred and posted as Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Leh against the available vacancy.

**Head Assistants**

5. Sh. Atif Hussain Bhat, Senior Assistant/Reader in the Court of Munsiff/JMIC, Handwara upon his promotion as Head Assistant is transferred to District Budgam, to be adjusted against the vacancy available in the District.
6. Sh. Abdul Rashid Pala, Senior Assistant/Reader in the Court of Munsiff/JMIC, Tangmarg upon his promotion as Head Assistant is transferred to District Srinagar, to be adjusted against the vacancy available in the District.

7. Ms. Shabnam Ara, Senior Assistant/Criminal Clerk in the Court of Pr. District & Sessions Judge, Ganderbal upon her promotion as Head Assistant is transferred to District Srinagar, to be adjusted against the vacancy available in the District.
8. Sh. Abdul Rafiah Khan, Senior Assistant/Reader in the Court of Munsiff/JMIC, Dooru upon his promotion as Head Assistant is transferred to District Kulgam, to be adjusted against the vacancy available in the District.
9. Sh. Firdous Ahmad Bhat, Senior Assistant/Nazir, in the Court of Pr. District & Sessions Judge, Kulgam upon his promotion as Head Assistant is transferred to District Shopian, to be adjusted against the vacancy available in the District.
10. Sh. Aftab Ahmad Naikoo, Senior Assistant/Reader in the Court of Munsiff/JMIC, Baramulla upon his promotion as Head Assistant is transferred to District Pulwama, to be adjusted against the vacancy available in the District.
11. Ms. Mudasira Rashid, Senior Assistant/Typist in the Court of Pr. District & Sessions Judge, Srinagar upon her promotion as Head Assistant is transferred to District Srinagar, to be adjusted against the vacancy available in the District.

#### **Senior Assistants**

12. Sh. Irshad Ahmad Wani, Junior Assistant/Civil Clerk in the Court of CJM, Kulgam upon his promotion as Senior Assistant is transferred to District Kulgam, to be adjusted against the vacancy available in the District.
13. Sh. Shair Ali Malla, Junior Assistant/Criminal Clerk in the Court of Addl. Special Mobile Magistrate, Bandipora upon his promotion as Senior Assistant is transferred to District Srinagar, to be adjusted against the vacancy available in the District.
14. Ms. Tabasum Ahsan, Junior Assistant/Copyist in the Court of CJM, Shopian upon her promotion as Senior Assistant is transferred to District Kulgam, to be adjusted against the vacancy available in the District.
15. Sh. Riyaz Ahmad, Junior Assistant/Civil Clerk in the Court of Special Mobile Magistrate, Pulwama upon his promotion as Senior Assistant is transferred to District Anantnag, to be adjusted against the vacancy available in the District.
16. Sh. Irshad Ahmad Bandy, Junior Assistant/R&D Clerk in the Court of Pr. District & Sessions Judge, Srinagar upon his promotion as Senior Assistant is transferred to District Kupwara, to be adjusted against the vacancy available in the District.
17. Ms. Iram Nabi Wani, Junior Assistant/Criminal Clerk in the Court of Municipal Magistrate, Srinagar upon her promotion as Senior Assistant is

transferred to District Ganderbal, to be adjusted against the vacancy available in the District.

18. Sh. Hilal Ahmad Dar, Junior Assistant/R&D Clerk in the Court of Pr. District & Sessions Judge, Pulwama upon his promotion as Senior Assistant is transferred to District Kargil, to be adjusted against the vacancy available in the District.
19. Ms. Lubna Mushtaq, Junior Assistant/Record Keeper in the Court of Pr. District & Sessions Judge, Ganderbal upon her promotion as Senior Assistant is transferred to District Baramulla, to be adjusted against the vacancy available in the District.
20. Ms. Rifat Qadri, Senior Assistant/Reader in Court of Addl. District & Sessions Judge (Fast Track) Budgam is transferred as such in District Srinagar, to be adjusted against the vacancy available in the District.
21. Ms. Shahida Mustafa, Senior Assistant/Reader in Court of Addl. District & Sessions Judge (Fast Track) Kupwara is transferred as such in District Baramulla, to be adjusted against the vacancy available in the District.

#### **Junior Assistants**

22. Sh. Mohd. Hussain Koka, Process Server in the Court of Pr. District & Sessions Judge, Anantnag upon his promotion as Junior Assistant is transferred as such in District Pulwama, to be adjusted against the vacancy available in the District.
23. Sh. Junaid Shafi, Process Server in the Court of Munsiff/JMIC, Pulwama upon his promotion as Junior Assistant is transferred as such in District Srinagar, to be adjusted against the vacancy available in the District.
24. Sh. Muzaffer Ahmad Lone, Process Server in the Court of Munsiff/JMIC, Gurez upon his promotion as Junior Assistant is transferred as such in District Bandipora, to be adjusted against the vacancy available in the District.
25. Sh. Sheikh Mehraj-ud-din, Process Server in the Court of Pr. District & Sessions Judge, Srinagar upon his promotion as Junior Assistant is transferred as such in District Pulwama, to be adjusted against the vacancy available in the District.
26. Ms. Jabeena Akhter, Process Server in the Court of Judge Small Causes, Srinagar upon her promotion as Junior Assistant is transferred as such in District Srinagar, to be adjusted against the vacancy available in the District.
27. Ms. Iram Altaf Qadri, Process Server in the Court of CJM, Srinagar upon her promotion as Junior Assistant is transferred as such in District Ganderbal, to be adjusted against the vacancy available in the District.

28. Ms. Iftah Yaseen, Process Server in the Court of Forest Magistrate, Srinagar upon her promotion as Junior Assistant is transferred as such in District Srinagar, to be adjusted against the vacancy available in the District.
29. Sh. Mehraj-ud-din Wani, Process Server in the Court of Munsiff/JMIC, D.H. Pora upon his promotion as Junior Assistant is transferred as such in District Kulgam, to be adjusted against the vacancy available in the District.
30. Ms. Raziya Altaf, Process Server in the Court of CJM, Kulgam upon her promotion as Junior Assistant is transferred as such in District Shopian, to be adjusted against the vacancy available in the District.

**Note:-**

1. *All the concerned Pr. District & Sessions Judges are directed to make further postings/adjustments of all transferees within their District within a period of four days as per the availability of vacancies under intimation to this Secretariat.*
2. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

**By Order.**

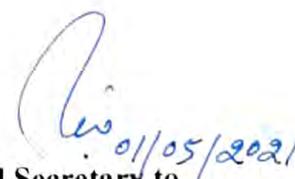
  
(Rajeev Gupta)  
Principal Secretary to  
Hon'ble the Chief Justice

No.131-168/Psys

Dated 01.05.2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.  
....for information.
- 4-14. Pr. District & Sessions Judge Srinagar/ Shopian/ Budgam/ Kupwara/ Leh/ Kulgam/ Baramulla/ Anantnag/ Ganderbal/ Kargil/ Leh
- 15-16. Addl. District & Sessions Judge (Fast Track) Budgam/Kupwara.
17. One Man Forest Authority, J&K, Jammu/Srinagar.
- 18-20. CJM/Sub Judge, Srinagar/ Kulgam/ Shopian.
21. Special Mobile Magistrate, Pulwama.
22. Municipal Magistrate, Srinagar.
23. Forest Magistrate, Srinagar.
24. Judge Small Causes, Srinagar.
25. CPC, eCourt, High Court of J&K Jammu for uploading the same in the High Court website.
25. Addl. Special Mobile Magistrate, Bandipora
- 26-34. Munsiff, Tral/ Magam/ Handwara/ Tangmarg/ Dooru/ Baramulla/ Pulwama/ Gurez/ D.H. Pora  
....for information.
35. Director, Finance, High Court of J&K, Jammu/Srinagar.
36. Chief Librarian, High Court of J&K, Jammu/Srinagar.  
....for information.
37. Order Book.

  
Principal Secretary to  
Hon'ble the Chief Justice